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No.K-11019/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 15th March, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Antony Dominic, Judge of the Kerala High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Thottathil Bhaskaran Nair Radhakrishnan relinquishes charge of the office of Acting Chief Justice of the Kerala High Court consequent upon his appointment as the Chief Justice of the Chhattisgarh High Court.


(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

The Manager,
Government of India Press,
FARIDABAD

No. K-11019/01/2017-US.II

Dated 15.03.2017

Copy to:-

- 1 Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Acting Chief Justice, Kerala High Court, Kochi.
- 2 Shri Justice Antony Dominic, Judge, Kerala High Court, Kochi.
- 3 The Secretary to the Governor, Kerala, Thiruvananthapuram.
- 4 The Secretary to the Chief Minister, Kerala, Thiruvananthapuram.
- 5 The Secretary to the Chief Justice, Kerala High Court, Kochi.
- 6 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 7 The Registrar General, Kerala High Court, Kochi.
- 8 The Accountant General, Kerala, Thiruvananthapuram.
- 9 The President's Secretariat, (CA.II Section), New Delhi.
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978